

ITEM NO.1 + 17

COURT NO.6

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 22181/2019

(Arising out of impugned final judgment and order dated 03-01-2019
in WPC No. 19368/2018 passed by the High Court Of Orissa At
Cuttack)

THE STATE OF ODISHA & ORS.

Petitioner(s)

VERSUS

SATYA NARAYAN BEHURA

Respondent(s)

WITH

SLP(C) No. 22184/2019 (XI-A)

SLP(C) No. 22185/2019 (XI-A)

SLP(C) No. 22186/2019 (XI-A)

SLP(C) No. 20571/2019 (XI-A)

SLP(C) No. 20100/2019 (XI-A)

SLP(C) No. 20420/2019 (XI-A)

SLP(C) No. 320/2020 (XI-A)

ITEM NO.17

SLP (C) Diary No(s). 4351/2020

(FOR ADMISSION and I.R. and IA No.24572/2020-CONDONATION OF DELAY
IN FILING)

Date : 20-02-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Ms. V. Mohana, Sr. Adv.
Mr. Suvendu Suvasis Dash, AOR

Ms. Swati Vaibhav, Adv.
Ms. Ankita Sharma, Adv.
Mr. Nabab Singh, Adv.

Mr. Shubhranshu Padhi, AOR
Mr. Ashish Yadav, adv.
Mr. Rakshit Jain, Adv.
Mr. Vishal Bansal, Adv.

Ms. Anindita Pujari, AOR
Mr. Om Narayan Pandey, Adv.
Ms. Devul Singh, Adv.

Mr. G. Prakash, Adv.
Mr. Jishnu M.L., Adv.
Ms. Priyanka M.L, adv.
Ms. Beena Prakash, Adv.

For Respondent(s) Mr. Jaideep Gupta, Sr. Adv.
Mr. Surjya Narayan Pattanaik, Adv.
Mr. Azim H. Laskar, Adv.
Mr. Sachin Das, Adv.
Ms. Priyanka Tyagi, Adv.
Mr. Chandra Bhushan Prasad, AOR

UPON hearing the counsel the Court made the following
O R D E R

List all the matters on 28.2.2020 for orders.

(INDU MARWAH)
COURT MASTER (SH)

(R.S. NARAYANAN)
COURT MASTER (NSH)